

**Sixteenth Loksabha**

>

Title: Introduction of the Protection of Women from Domestic Violence (Amendment) Bill, 2018 (Amendment of section 5, etc.).

**SHRI B. VINOD KUMAR (KARIMNAGAR):** Sir, I beg to move for leave to introduce a Bill to amend the Protection of Women from Domestic Violence Act, 2005.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill to amend the Protection of Women from Domestic Violence Act, 2005.”

*The motion was adopted.*

**SHRI B. VINOD KUMAR:** I introduce the Bill.

**15 46 hrs**